COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

REVIEW PETITION NO. 02 OF 2018 IN APPEAL NO. 85 OF 2015

Dated: 27th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited ... Appellant(s)

Vs.

West Bengal State Electricity Distribution Company

Limited & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G.Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. R.B.Sharma for R-2 & 4

ORDER

Learned counsel Mr. R.B.Sharma, appearing for the Respondent, accept notice on behalf of Respondent Nos. 2 and 4. Other respondents, though served, unrepresented.

List the matter on <u>10.05.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

kt/vg